CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP 233/2005 OA 844/2004

New Delhi, this the 11th day of September 2006

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A) HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

1. Prem Nath
S/o Shri Brinda Deen
R/o F-2/421, Suitan Puri,
P.O. Nangioi, Deihi 110041

1; }

2. Ajay Kumar S/o Shri Ganesh Ram, R/o A3/59, Sultan Puri, P.O. Nangloi, Delhi – 110 041

... Applicants.

(By Advocate Shri S.M. Garg)

VERSUS

- Shri D.K. Biswas
 Secretary,
 Ministry of Agriculture
 Department of AH and Dairying
 Krishi Bhawan, New Delhi.
- 2. Shri N.A. Sheikh General Manager, Delhi Milk Scheme West Patel Nagar, New Delhi.

... Respondents.

(By Advocate Shri R.N. Singh for Shri R.V. Sinha)

ORDER (ORAL)

By Mr. Mukesh Kumar Gupta, Member (J):-

Learned counsel for applicant states that respondents have implemented

Tribunal's directions contained in order dated 20.12.2004 by passing an order

dated 08.09.2006, copy of which has been produced and taken on record. In

these circumstances, CP is dropped and notices to respondents are discharged.

(Mukesh Kumar Gupta) Member (J) (V.K. Majotra) Vice-Chairman (A) (点)

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